

Regarding compensation to family members of deceased migrant worker

**SHRIMATI PRATIMA MONDAL (JAYNAGAR):** Thank you, Chairman, Sir, for giving me an opportunity to speak in the 'Zero Hour'.

Shri Sabir Mallik, a young boy from Basanti in my Parliamentary Constituency of Jaynagar, went to Charkhi Dadri district of Haryana in search of a job as a migrant labour. He was brutally killed by some local *Hindutvadi* activists, who falsely blamed him for having consumed beef.

सर, हरियाणा गवर्नमेंट से न दोषी को कोई सजा मिली और न ही उनसे कोई मदद मिली । न ही ठेकेदार को उनका कुछ पैसा दिया ।

सर, श्री साबिर मलिक की बॉडी पश्चिम बंगाल ले जाने के लिए उसके परिवार को एंबुलेस पर 70,000 रुपए खर्च करने पड़े । Are the Muslims not the citizens of our country? Is this 'Ek Bharat Shreshtha Bharat' or *amritmaya* Bharat?

मैं Ministry of Social Justice and Empowerment से दरखास्त करना चाहती हूँ कि उसके परिवार को मुआवजा दिया जाए । ? (व्यवधान)

माननीय सभापति : श्री प्रवीण पटेल जी ? आप बोलिए ।

? (व्यवधान)